

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:6932
ANSWERED ON:08.05.2015
DEFENCE PROJECTS
Godse Shri Hemant Tukaram

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government has acquired land for defence project and many projects on the said land have not been started so far;
- (b) if so, the number of projects out of the above on which work has not been started so far and the area of land which is lying unused so far;
- (c) whether the Government proposes to return the said land to the farmers for cultivation;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR)

(a) to (e): Acquisition of defence land is done for specific operational and infrastructural requirement of Armed Forces and defence Establishments based on defined land norms after a proper assessment of necessity. However, the projects in different land parcels are undertaken in a phased manner taking into consideration operational priority and availability of funds. As acquired Defence land is earmarked for use of Defence Forces there is no proposal for return of any acquired land.